

आयकर अपीलिय अधिकरण, 'ए' न्यायपीठ, चेन्नई  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
'A' BENCH, CHENNAI

श्री महावीर सिंह, उपाध्यक्ष एवं श्री गिरीश अग्रवाल, लेखा सदस्य के समक्ष  
**BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT AND**  
**SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

आयकर अपील सं./ITA No.: 3392/CHNY/2019  
निर्धारण वर्ष /Assessment Year: 2011-12

**Shri. Uttam Chunnial Jain,**  
No. 127/A, Flat No. 6051,  
T.V.H Lumbini Sqaure Appt.,  
Bricklim Road, Purushawalkam,  
Chennai – 600 007.

**Income Tax Officer,**  
v. NCC-9(1),  
Room No. 211, 2<sup>nd</sup> Floor,  
Wanaparthi Block, Aayakr  
Bhavan, No. 121, M.G. Road,  
Chennai – 034.

**PAN: AAFPJ-3365-A**

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/Appellant by

: Shri. D. Anand, Advocate

प्रत्यर्थी की ओर से/Respondent by

: Shri AR V Sreenivasan, Addl. CIT

सुनवाई की तारीख/Date of Hearing

: 26.05.2022

घोषणा की तारीख/Date of Pronouncement

: 26.05.2022

**आदेश /O R D E R**

**PER GIRISH AGRAWAL, ACCOUNTANT MEMBER:**

This appeal by the assessee is arising out of the order of Commissioner of Income Tax (Appeals)-10, Chennai, in ITA no. 166/CIT(A)-10/18-19 dated 22.10.2019 against the order of the ACIT, Non Corporate Circle-9(1), Chennai passed u/s. 143(3) r.w.s 147 of the Income Tax Act, 1961 (herein after referred to as "the Act") dated 23.12.2018.

2. At the time of hearing, learned counsels for the assessee has submitted vide letter dated 26.05.2022 that the assessee wanted to utilize the Direct Taxes 'Vivad se Vishwas Scheme, 2020' to settle pending dispute relating to Direct Taxes and in this regard the assessee has filed Form No. 1 and Form 2 and obtained Form No. 3 & 5 from the designated authority.

3. The Bench has considered the material. Since the assessee has already obtained Form No.3 & 5 and seeks withdrawal of appeal, therefore, we dismiss the appeal filed by the assessee, supra, as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced on 26<sup>th</sup> May, 2022 at Chennai.

**Sd/-**

(महावीर सिंह)

**(MAHAVIR SINGH)**

उपाध्यक्ष /VICE PRESIDENT

**Sd/-**

(गिरीश अग्रवाल)

**(GIRISH AGRAWAL)**

लेखा सदस्य /ACCOUNTANT MEMBER

चेन्नई/Chennai,

दिनांक/Dated, the 26<sup>th</sup> May, 2022

**JPV**

आदेश की प्रतिलिपि अग्रेषित/Copy to:

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|------------------------|--------------------------|------------------------------|
| 1. अपीलार्थी/Appellant | 2. प्रत्यर्थी/Respondent | 3. आयकर आयुक्त (अपील)/CIT(A) |
| 4. आयकर आयुक्त /CIT    | 5. विभागीय प्रतिनिधि/DR  | 6. गार्ड फाईल/GF.            |